

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4447
TO BE ANSWERED ON 19.07.2019

Conservation of Forests

4447: SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
SHIL SUNIL BABURAO MENDHE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- a) the funds allocated for promoting issues relating to environment in the country during the last three years, State/UT-wise including Rajasthan, Maharashtra and Uttar Pradesh;
- b) whether the Government proposes to formulate any consolidated plan for the development of tourism in forest areas of the country, especially in Rajasthan, Maharashtra and Uttar Pradesh;
- c) if so, the details thereof; and
- d) the other steps taken for conservation of forest in the said States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI BABUL SUPRIYO)

- (a) The details of funds released for promoting issues relating to environment in the country during the last three years, State/UT-wise including Rajasthan, Maharashtra and Uttar Pradesh are as given in Annexure.
- (b) & (c) The MoEFCC has prepared a draft 'Policy on Ecotourism in Forest and Wildlife areas' with the main objective of adopting low impact nature tourism which ensures ecological integrity, through engaging local communities. The emphasis of the eco-tourism policy is on Community participation. People living in and around Protected Areas and other forest areas are to be involved in eco-tourism activities, through imparting necessary skills, including through 'Green Skill Development', which would eventually enable the people to earn their livelihood from eco-tourism activities.

- (d) For conservation of forest, afforestation programmes are being taken up under various Centrally Sponsored Schemes in the country, including State of Rajasthan, Maharashtra and Uttar Pradesh, such as National Afforestation Programme (NAP) and Green India Mission (GIM) being implemented by the Ministry of Environment, Forest and Climate Change. Afforestation activities are also taken up under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Pradhan Mantri Krishi Sinchayee Yojana, Compensatory Afforestation Funds (CAF) and under concerned State/UT schemes/plans. GIM aims at protecting, restoring and enhancing India's forest cover and responding to Climate Change. NAP is a Centrally Sponsored Scheme for afforestation and eco-restoration of degraded forests and adjoining areas through people's participation. To compensate the loss of forest for development works, compensatory afforestation is undertaken on non-forest land and degraded forest land from the funds collected from the user agencies and deposited in the CAF. In addition net present value of the forest land diverted is also deposited in CAF and utilized for additional afforestation and allied forestry activities for eco-restoration of the loss due to forest diversion.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4447 TO BE ANSWERED ON 19.07.2019 REGARDING "CONSERVATION OF FORESTS" BY SHRI RAVINDRA KUSHAWAHA: SHRI RAVI KISHAN: SHRE SUNIL BABURAO MENDHE:

2016-17		
Central Sector Schemes		
Sl. No.	States / UTs	Release in Crore
1	Andaman and Nicobar	0.13
2	Andhra Pradesh	0.19
3	Arunachal Pradesh	0.20
4	Assam	1.85
5	Chandigarh	4.41
6	Chhattisgarh	0.41
7	Delhi	15.50
8	Goa	0.05
9	Gujarat	12.23
10	Haryana	1.46
11	Himachal Pradesh	2.34
12	Jammu & Kashmir	0.59
13	Jharkhand	0.85
14	Karnataka	9.32
15	Kerala	1.51
16	Lakshadweep	0.17
17	Madhya Pradesh	26.76
18	Maharashtra	6.02
19	Manipur	0.60
20	Meghalaya	0.21
21	Mizoram	1.07
22	Nagaland	0.20
23	Odisha	2.20
24	Puducherry	0.21
25	Rajasthan	2.25
26	Sikkim	13.95
27	Tamil Nadu	15.49
28	Telangana	24.84
29	Tripura	0.22
30	Uttar Pradesh	4.36
31	Uttarakhand	26.54
32	West Bengal	7.65

2016-17		
Centrally Sponsored Schemes		
Sl. No.	State / UT Name	Release in crore
1	Andhra Pradesh	5.08
2	Arunachal Pradesh	11.36
3	Assam	18.31
4	Bihar	9.11
5	Chhattisgarh	37.71
6	Delhi	0.50
7	Gujarat	98.47
8	Haryana	6.34
9	Himachal Pradesh	7.68
10	Jammu And Kashmir	4.32
11	Jharkhand	6.19
12	Karnataka	51.35
13	Kerala	33.60
14	Madhya Pradesh	151.38
15	Maharashtra	116.90
16	Manipur	14.71
17	Meghalaya	3.68
18	Mizoram	33.89
19	Nagaland	11.11
20	Odisha	25.59
21	Puducherry	0.10
22	Punjab	0.02
23	Rajasthan	23.81
24	Sikkim	13.46
25	Tamil Nadu	17.03
26	Telangana	2.39
27	Tripura	2.13
28	Uttar Pradesh	43.34
29	Uttarakhand	24.91
30	West Bengal	12.58

2017-18	
Central Sector Schemes	

SI No.	States / UTs	Release in crore
1	Andhra Pradesh	1.90
2	Arunachal Pradesh	0.45
3	Assam	2.92
4	Bihar	1.97
5	Chandigarh	3.53
6	Chhattisgarh	1.20
7	Delhi	16.84
8	Goa	0.76
9	Gujarat	5.02
10	Haryana	0.49
11	Himachal Pradesh	2.23
12	Jammu & Kashmir	0.45
13	Jharkhand	0.59
14	Karnataka	0.61
15	Kerala	2.03
16	Lakshadweep	0.03
17	Madhya Pradesh	10.44
18	Maharashtra	2.62
19	Manipur	2.73
20	Meghalaya	0.17
21	Mizoram	1.60
22	Nagaland	1.73
23	Odisha	4.07
24	Puducherry	0.16
25	Punjab	3.50
26	Rajasthan	1.05
27	Sikkim	0.36
28	Tamil Nadu	20.53
29	Telangana	27.54
30	Tripura	0.50
31	Uttar Pradesh	3.98
32	Uttarakhand	1.03
33	West Bengal	38.79

2017-18		
Centrally Sponsored Schemes		
Sl. No.	State / UT Name	Release in crore

1	Andhra Pradesh	11.12
2	Arunachal Pradesh	13.12
3	Assam	26.65
4	Bihar	18.88
5	Chhattisgarh	42.46
6	Delhi	0.30
7	Goa	3.97
8	Gujarat	76.99
9	Haryana	5.58
10	Himachal Pradesh	7.86
11	Jammu And Kashmir	37.55
12	Jharkhand	6.45
13	Karnataka	36.59
14	Kerala	28.54
15	Madhya Pradesh	144.74
16	Maharashtra	128.50
17	Manipur	17.13
18	Meghalaya	6.31
19	Mizoram	34.71
20	Nagaland	17.70
21	Odisha	38.13
22	Puducherry	0.67
23	Punjab	56.97
24	Rajasthan	18.09
25	Sikkim	23.36
26	Tamil Nadu	40.32
27	Telangana	6.12
28	Tripura	5.70
29	Uttar Pradesh	13.80
30	Uttarakhand	57.08
31	West Bengal	16.66

2018-19		
Central Sector Schemes		
Sl. No	States / UTs	Release in crore
1	Andhra Pradesh	2.21
2	Arunachal Pradesh	0.53

3	Assam	7.62
4	Bihar	0.49
5	Chandigarh	0.89
6	Chhatisgarh	1.82
7	Delhi	13.90
8	Goa	0.10
9	Gujarat	7.07
11	Himachal Pradesh	3.36
12	Jammu and Kashmir	0.21
13	Jharkhand	0.95
14	Karnataka	2.36
15	Kerala	7.04
16	Lakshadweep	0.14
17	Madhya Pradesh	13.27
18	Maharashtra	4.14
19	Manipur	3.07
20	Meghalaya	1.76
21	Mizoram	1.60
22	Nagaland	0.95
23	Odisha	2.29
24	Puducherry	0.15
25	Punjab	2.88
26	Rajasthan	4.57
27	Sikkim	1.29
28	Tamil Nadu	22.02
29	Telangana	3.10
30	Tripura	2.32
31	Uttar Pradesh	3.86
32	Uttarakhand	29.12
33	West Bengal	8.16

2018-19		
Centrally Sponsored Schemes		
Sl. No.	State / UT Name	Release in crore
1	Andhra Pradesh	15.96
2	Arunachal Pradesh	13.63
3	Assam	26.90
4	Bihar	21.68
5	Chhattisgarh	25.25

6	Delhi	5.43
7	Goa	0.88
8	Gujarat	85.34
9	Haryana	3.06
10	Himachal Pradesh	7.73
11	Jammu And Kashmir	35.79
12	Jharkhand	6.42
13	Karnataka	47.04
14	Kerala	28.27
15	Madhya Pradesh	105.08
16	Maharashtra	159.70
17	Manipur	22.57
18	Meghalaya	8.52
19	Mizoram	39.96
20	Nagaland	32.71
21	Odisha	44.87
22	Puducherry	1.00
23	Punjab	0.09
24	Rajasthan	16.92
25	Sikkim	60.42
26	Tamil Nadu	36.30
27	Telangana	11.16
28	Tripura	1.54
29	Uttar Pradesh	28.06
30	Uttarakhand	36.29
31	West Bengal	20.14